## GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

# LOK SABHA UNSTARRED QUESTION No. 2861 TO BE ANSWERED ON 15.12.2021

#### SUSPENSION OF MPLAD FUNDS

### 2861. SHRI RAJENDRA DHEDYA GAVIT: SHRI DILESHWAR KAMAIT:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a)whether the suspension of MPLADS for two Financial Years 2020-21 and 2021-22 has severely affected the developmental activities in the rural areas of the country and if so, the details thereof; and (b) whether many schemes are lying incomplete due to the suspension of MPLADS and may lead to cost overrun in order to complete these schemes and if so, the details thereof and the steps likely to be taken to deal with this situation?

#### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a)&(b) Though the Members of Parliament Local Area Development Scheme(MPLADS) was non-operational for financial years 2020-21 and and part of 2021-22, the Ministry of Statistics & Programme Implementation released funds to the tune of Rs.1107.50 crore and Rs.610 crore during the financial year 2020-21 and 2021-22 (till 9-12-2021) respectively, towards the pending instalments of 2019-20 and earlier period for development activities.

Also, the Government has now, approved the restoration of MPLADS during the remaining part of the Financial Year 2021-22 with release of MPLADS fund at the rate of ₹ 2 crore per Member of Parliament in one instalment; and continuation of MPLADS up to 2025-26 with the annual entitlement per Member of Parliament (MP) at ₹ 5 crores.

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